

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: SHRI. RAJEEV BHARDWAJ – HON’BLE MEMBER (J)  
CORAM: SHRI. SANJAY PURI - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 14.09.2023, At 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	Company Petition IB/24/2021
<b>NAME OF THE COMPANY</b>	Chinnarappa Rameshwara Reddy
<b>NAME OF THE PETITIONER(S)</b>	State Bank of India
<b>NAME OF THE RESPONDENT(S)</b>	Chinnarappa Rameshwara Reddy
<b>UNDER SECTION</b>	95 of IBC

**ORDER**

**Present:** Ld. Counsel Mr. Krishna Mohan Gollamudi for the Applicant.  
Ld. Counsel Ms. M. Vazra Laxmi for the Personal Guarantor.

Last opportunity is given to the Personal Guarantor to file counter. Matter is adjourned to 10.11.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**